

ITEM NO.104

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1004/2006

NATHU @ PARAS RAM

Appellant(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 24/09/2014 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI  
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Shankar Divate,Adv.

For Respondent(s) Mr. Milind Kumar,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 25.09.2014 top of the Board.

(Gulshan Kumar Arora)  
Court Master

(Indu Pokhriyal)  
Court Master